GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:395 ANSWERED ON:23.11.2011 EXTRADITION TREATY WITH BANGLADESH Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of treaties/agreements finalised and signed during the visit of the Prime Minister to Bangladesh in the month of September, 2011;
- (b) whether an extradition treaty between the two countries could not be signed during the said visit; and
- (c) if so, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

- (a) The Prime Minister paid a State Visit to Bangladesh on September 06-07, 2011. During the visit, the following Agreements/MoUs were signed:
- (i) Framework Agreement on Cooperation for Development
- (ii) Protocol to the Agreement Concerning the Demarcation of the Land Boundary between India and Bangladesh and Related Matters
- (iii) Addendum to the MOU between India and Bangladesh to facilitate Overland Transit Traffic between Bangladesh and Nepal
- (iv) MOU on Conservation of the Sunderban
- (v) Protocol on Conservation of the Royal Bengal Tiger on the Sunderban
- (vi) MoU on Cooperation in the field of Fisheries
- (vii) MoU on Renewable Energy Cooperation
- (viii) MoU between Jawaharlal Nehru University and University of Dhaka
- (ix) MoU on Mutual Broadcast of Television Programmes
- (x) MoU on Academic Cooperation between the National Institute of Fashion Technology (NIFT), New Delhi and BGMEA Institute of Fashion Technology (BIFT), Dhaka.
- (b) & (c) During the visit of the Prime Minister, the two sides underscored the need to conclude an Extradition Treaty between the two countries expeditiously to complete the legal framework for bilateral security cooperation.